

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 4344
TO BE ANSWERED ON 19TH AUGUST, 2025

INTEGRATION OF ALL ELIGIBLE FARMERS UNDER PM-KISAN

†4334. Shri Sanjay Haribhau Jadhav:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the amount disbursed to farmers under Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) during the last three years, State-wise;
- (b) the number of beneficiaries and farmers under the said scheme, especially the district-wise details of Maharashtra;
- (c) whether the Government has taken cognizance of the frauds taking place in this scheme and if so, the steps taken by the Government to check the ongoing fraud;
- (d) whether the number of beneficiaries under PM-KISAN has decreased since Year 2020 the year-wise and State-wise details thereof;
- (e) the details of funds allocated and utilised for the promotion of PM-KISAN since the year 2020; and
- (f) the initiatives taken by the Government to ensure integration of all eligible farmers under this scheme?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

- (a): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of farmers with cultivable land-holding. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode. Under the PM-KISAN Scheme, cultivable landholding is primary eligibility criteria to receive benefit of the Scheme subject to certain exclusions criteria.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 3.90 lakh Cr. through 20 installments since inception of the Scheme. State-wise details of benefits released under PM-KISAN during the last three financial years is attached at Annexure-1.

(b): The 20th instalment under PM-KISAN was released on 02.08.2025. District-wise details of beneficiaries benefited under 20th instalment of PM-KISAN in the State of Maharashtra is attached at Annexure-2.

(c): Benefit of the PM-KISAN scheme is transferred to the beneficiaries through Direct Benefit Transfer (DBT) mode, based on the verified data received from the States/UTs on the PM-KISAN portal. To ease the registration process for farmers and bring in transparency and efficiency in implementation of the Scheme, several technological interventions were introduced, including integration with PFMS, UIDAI, and the Income Tax Department. Further, PM-KISAN database is verified with respect to the PDS database of ration cards, inactivated Aadhaar due to death etc. as updated in UIDAI portal and deduplication with PFMS and Income Tax data.

There are no reports of any ongoing fraud under the PM-KISAN Scheme.

(d): To ensure that the benefits are provided only to the eligible beneficiaries, land seeding, Aadhaar-based payment and e-KYC have been made mandatory under the scheme. Land seeding was made mandatory during the release of the 12th instalment of the scheme (August 2022 - November 2022), and Aadhaar-based payment was made mandatory from the 13th instalment (December 2022 - March 2023) onwards. e-KYC was made mandatory from the 15th instalment (April 2023 - July 2023). In this process, the total numbers of beneficiaries who benefited in the scheme in the 12th Instalment period was temporarily reduced across the states. However, as and when these farmers complete their mandatory requirements, they receive the benefits of the scheme along with their accrued benefits of previous instalments.

(e): The States/UTs, on the advice of Central Government undertake various promotional activities regarding PM-KISAN. The Government provides funds to States/UTs as administrative expenses under PM-KISAN. State/UTs utilize these funds for various activities under PM-KISAN, including promotion of PM-KISAN. As on 12.08.2025, a total of Rs. 265.64 Crore have been provided to States/UTs as administrative expenses.

(f): The Ministry often undertakes saturation drives in coordination with the State Governments to ensure that no eligible farmers are left out from the Scheme. A major nationwide saturation drive was undertaken from 15th November 2023, under the Viksit Bharat Sankalp Yatra (VBSY), to saturate the scheme with all eligible farmers. More than 1.0 Cr. farmers were covered during the VBSY campaign across the country. Further, under the new Government's 100 days initiative, around 25 lakh eligible farmers were added under the PM-KISAN scheme. Additionally, a special drive was conducted from 21st September 2024 to clear the self-registration pending cases. Under the drive since inception, over 30 lakh pending self-registration cases have been approved by the State/UT.

**State-wise, instalment-wise details of the amount disbursed under the PM-Kisan Scheme
during last three financial years, as on 04.08.2025**

(Rs. In Crore)

#	State	11th Instalment (April, 2022 - July, 2022)	12th Instalment (August, 2022 - Nov, 2022)	13th Instalment (Dec, 2022 - March, 2023)	14th Instalment (April, 2023 - July, 2023)
		Amount Disbursed (Rs. in Crore)			
1	ANDAMAN AND NICOBAR ISLANDS	3.05	2.88	2.63	2.68
2	ANDHRA PRADESH	932.62	1,047.50	980.89	996.70
3	ARUNACHAL PRADESH	21.68	18.80	12.61	16.21
4	ASSAM	192.23	161.38	221.60	281.62
5	BIHAR	1,710.25	1,648.58	1,493.83	1,580.74
6	CHANDIGARH	0.08	0.00	0.12	0.03
7	CHHATTISGARH	696.60	474.41	453.36	450.58
8	DELHI	3.29	2.50	2.65	2.77
9	GOA	1.96	1.35	1.43	1.21
10	GUJARAT	1,204.86	1,056.13	909.23	961.42
11	HARYANA	391.10	264.26	331.04	344.22
12	HIMACHAL PRADESH	198.16	115.17	156.88	177.60
13	JAMMU AND KASHMIR	252.30	88.19	188.13	176.66
14	JHARKHAND	717.17	350.41	260.26	318.79
15	KARNATAKA	1,300.70	1,069.08	1,044.33	1,017.44
16	KERALA	707.36	406.79	485.22	554.17
17	LADAKH	3.65	3.44	3.29	3.49
18	LAKSHADWEEP	-	0.50	0.16	1.98
19	MADHYA PRADESH	1,730.12	1,681.55	1,467.44	1,684.92
20	MAHARASHTRA	2,059.92	1,889.64	1,709.27	1,867.25
21	MANIPUR	105.95	86.95	-	1.72
22	MEGHALAYA	19.76	4.86	3.04	15.80
23	MIZORAM	18.07	18.46	9.32	14.72
24	NAGALAND	37.90	42.45	23.13	32.57
25	ODISHA	709.86	450.90	632.32	698.86
26	PUDUCHERRY	2.06	2.01	1.83	1.68
27	PUNJAB	340.95	41.87	308.70	182.42
28	RAJASTHAN	1,493.35	1,164.19	1,136.78	1,283.28
29	SIKKIM	2.26	4.42	1.98	2.84
30	TAMIL NADU	707.52	452.94	414.31	443.91
31	TELANGANA	740.78	656.34	615.14	614.59
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	3.71	2.60	2.34	2.42
33	TRIPURA	53.59	49.40	44.63	45.63
34	UTTAR PRADESH	5,043.61	3,717.30	3,693.41	4,249.97
35	UTTARAKHAND	182.19	136.07	157.80	168.86
36	WEST BENGAL	1,030.14	928.73	881.52	1,004.21
	Grand Total	22,618.80	18,042.08	17,650.61	19,203.93

#	State	15th Instalment (August, 2023 - Nov, 2023)	16th Instalment (Dec., 2023 - March, 2024)	17th Instalment (April, 2024 - July, 2024)	18th Instalment (August, 2024 - Nov, 2024)
		Amount Disbursed (Rs. in Crore)			
1	ANDAMAN AND NICOBAR ISLANDS	0.93	4.90	2.80	2.80
2	ANDHRA PRADESH	893.30	924.14	875.56	836.36
3	ARUNACHAL PRADESH	12.88	18.94	18.55	25.60
4	ASSAM	487.61	592.21	426.08	403.53
5	BIHAR	1,605.95	1,705.67	1,598.95	1,544.52
6	CHANDIGARH	0.09	0.12	0.08	0.00
7	CHHATTISGARH	576.04	580.33	577.36	570.00
8	DELHI	1.97	3.22	2.51	2.26
9	GOA	1.37	1.76	1.36	1.33
10	GUJARAT	1,044.61	1,203.54	1,084.42	1,038.73
11	HARYANA	323.07	375.33	362.17	342.29
12	HIMACHAL PRADESH	169.91	185.74	190.49	171.90
13	JAMMU AND KASHMIR	180.01	215.16	192.53	182.65
14	JHARKHAND	381.94	839.80	633.39	546.37
15	KARNATAKA	966.43	979.54	958.27	941.85
16	KERALA	662.25	689.25	637.26	597.95
17	LADAKH	3.73	4.73	4.05	3.77
18	LAKSHADWEEP	0.40	0.54	0.54	0.45
19	MADHYA PRADESH	1,705.95	1,808.41	1,679.85	1,682.12
20	MAHARASHTRA	1,996.38	2,025.42	1,940.12	1,888.58
21	MANIPUR	2.53	70.44	28.01	42.79
22	MEGHALAYA	32.14	56.83	49.02	33.91
23	MIZORAM	19.55	54.94	36.82	31.69
24	NAGALAND	29.29	36.46	49.02	42.84
25	ODISHA	703.12	792.82	737.89	689.02
26	PUDUCHERRY	1.68	1.94	1.73	1.64
27	PUNJAB	152.67	247.64	290.56	272.82
28	RAJASTHAN	1,179.78	1,641.34	1,525.71	1,545.17
29	SIKKIM	6.73	9.72	6.40	6.75
30	TAMIL NADU	491.39	503.46	460.03	455.94
31	TELANGANA	664.13	765.47	654.69	627.51
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	2.33	3.22	2.56	2.44
33	TRIPURA	44.57	49.14	55.50	47.67
34	UTTAR PRADESH	4,181.87	5,376.64	4,830.47	4,982.65
35	UTTARAKHAND	160.89	183.24	177.97	168.78
36	WEST BENGAL	909.34	1,140.25	964.42	931.55
	Grand Total	19,596.81	23,092.29	21,057.13	20,666.20

#	State	19th Instalment (Dec., 2024 - March, 2025)	20th Instalment (April, 2025 - July, 2025)
		Amount Disbursed (Rs. in Crore)	
1	ANDAMAN AND NICOBAR ISLANDS	3.18	2.83
2	ANDHRA PRADESH	888.05	816.14
3	ARUNACHAL PRADESH	22.63	19.84
4	ASSAM	499.03	400.36
5	BIHAR	1,609.42	1,511.02
6	CHANDIGARH	0.00	-
7	CHHATTISGARH	622.65	561.42
8	DELHI	2.59	2.89
9	GOA	1.35	1.32
10	GUJARAT	1,181.19	1,100.87
11	HARYANA	372.25	349.77
12	HIMACHAL PRADESH	193.90	174.94
13	JAMMU AND KASHMIR	207.99	182.71
14	JHARKHAND	833.17	468.95
15	KARNATAKA	942.17	877.32
16	KERALA	653.62	606.65
17	LADAKH	3.93	3.84
18	LAKSHADWEEP	0.50	0.48
19	MADHYA PRADESH	1,817.28	1,718.97
20	MAHARASHTRA	2,013.51	1,912.57
21	MANIPUR	146.88	17.87
22	MEGHALAYA	46.75	39.29
23	MIZORAM	48.63	37.05
24	NAGALAND	52.22	47.40
25	ODISHA	970.37	724.72
26	PUDUCHERRY	1.69	1.11
27	PUNJAB	373.04	387.76
28	RAJASTHAN	1,804.53	1,562.73
29	SIKKIM	7.85	7.65
30	TAMIL NADU	501.87	463.97
31	TELANGANA	655.89	620.83
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	2.54	2.49
33	TRIPURA	52.14	45.08
34	UTTAR PRADESH	5,781.62	5,047.58
35	UTTARAKHAND	185.06	182.10
36	WEST BENGAL	1,001.36	942.92
	Grand Total	23,500.83	20,843.44

District-wise details of beneficiaries benefited under 20th instalment of PM-KISAN in the State of Maharashtra, as on 04.08.2025

#	District	20th Instalment (Apr'25 - Jul'25)	
		No. of Beneficiaries	Amount Disbursed (Rs. in Cr.)
1	Ahilyanagar	5,48,277	113.06
2	Akola	1,87,755	38.64
3	Amravati	2,73,626	57.19
4	Beed	3,82,085	80.90
5	Bhandara	2,14,796	44.17
6	Buldhana	3,41,819	71.53
7	Chandrapur	2,45,234	50.24
8	Chhatrapati Sambhajinagar	3,45,001	70.33
9	Dharashiv	2,37,673	49.15
10	Dhule	1,57,606	33.28
11	Gadchiroli	1,51,570	31.06
12	Gondia	2,17,970	45.35
13	Hingoli	1,76,726	36.24
14	Jalgaon	3,95,527	84.61
15	Jalna	2,98,655	61.76
16	Kolhapur	4,76,339	100.28
17	Latur	2,71,987	55.61
18	Nagpur	1,77,110	37.30
19	Nanded	3,85,773	79.78
20	Nandurbar	1,04,694	21.75
21	Nashik	4,28,800	87.60
22	Palghar	1,03,255	22.04
23	Parbhani	2,50,584	51.36
24	Pune	4,38,473	89.55
25	Raigad	1,17,005	24.98
26	Ratnagiri	1,60,226	34.59
27	Sangli	3,87,858	79.14
28	Satara	4,46,949	94.53
29	Sindhudurg	1,22,150	25.37
30	Solapur	4,96,707	103.60
31	Thane	73,228	15.02
32	Wardha	1,30,354	27.16
33	Washim	1,67,824	34.95
34	Yavatmal	2,91,865	60.45
	Grand Total:	92,05,501	1,912.57